

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:3714
ANSWERED ON:16.12.2014
REPORT ON R AND R SUB GROUP
Solanki Dr. Kirit Premjibhai

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether action has been taken on the report on the R&R works relating to the Sardar Sarovar Project in Maharashtra;
- (b) if so, the details thereof; and
- (c) the time by which the next meeting of the R&R Sub-Group of NCA is proposed to be convened by the Secretary, Ministry of Social Justice and Empowerment?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA)

(a),(b)&(c): The Grievance Redressal Authority, Maharashtra in their opinion dated 8.8.12 had pointed out certain deficiencies with regard to R&R work in that State. The Government of Maharashtra had subsequently, vide their letter dated 17.1.2013 submitted the Action Taken Report (ATR). A Verification Committee to check the ground reality of the ATR of the State Government was constituted which submitted its final report on 27.6.2013.

The R & R Sub-Group convened its 77th meeting on 27.6.2013 to deliberate on the Phase I proposal.

The Chairman, R&R Sub-Group and Secretary, Department of Social Justice and Empowerment informed the decision of the R & R Sub-Group in the 86th meeting of the Narmada Control Authority (NCA) held on 12.06.2014. The NCA granted permission to Phase I proposal.